

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 820 of 2019

IN THE MATTER OF:

Sabarmati Gas Ltd.

...Appellant

Versus

Shah Alloys Ltd.

...Respondent

Present

For Appellant:

Mr. Ramji Srinivasan, Senior Advocate with Ms. Sumiti Yadav, Mr. Abhishek Prakash and Prakhar Kaintura, Advocates.

For Respondent:

Mr. Arun Kathpalia, Senior Advocate with Ms. Gauri Rasgotra, Mr. Sumit Attri and Mr. Karan Khanna Advocates.

ORDER

12.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 15th October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

mohan/sk/